

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER No. 60

Dated Guwahati, the 3rd November, 2015

In partial modification of earlier Orders / Notifications, Hon'ble the Chief Justice (Acting) has been pleased to nominate the following Hon'ble Judges, under Rule 3A of Chapter-I of Gauhati High Court Rules, as Portfolio Judges for the Districts / States shown against their Lordships' names .

SL. NO.	NAMES OF HON'BLE JUDGE(S)	NAME OF STATE/ DISTRICT
1.	Hon'ble Mr. Justice Hrishikesh Roy	Kamrup, Kamrup (Metro), Dibrugarh, Tinsukia, Sonitpur, Morigaon & Nagaon Districts of Assam.
2.	Hon'ble Mr. Justice A.K. Goswami	Nalbari & Darrang Districts of Assam and the State of Arunachal Pradesh.
3.	Hon'ble Mr. Justice Ujjal Bhuyan	Goalpara, Bongaigaon, Dhubri and Barpeta Districts of Assam.
4.	Hon'ble Mr. Justice N. Chaudhury	Cachar, Hailakandi and Karimganj Districts of Assam.
5.	Hon'ble Mr. Justice L S Jamir	State of Nagaland.
6.	Hon'ble Mr. Justice M R Pathak	State of Mizoram.

This order will come into effect immediately.

By Order,

Sd/- H.K. Sarma,
REGISTRAR GENERAL

Memo No.HC.III-13/2006 (Pt)/ 2904-2919 /G, dated 3rd November, 2015

Copy to:

1. The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates' Association, Guwahati
8. The General Secretary, Gauhati High Court Bar Association, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
12. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of Gauhati High Court.*
13. The P.S. to Hon'ble Mr/Mrs./Dr.(Mrs.) Justice _____, Gauhati High Court, Guwahati.
14. The AO(J) (_____), Gauhati High Court, Guwahati.
15. The Court Officer No.1, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL